BUSINESS ADVISORY COMMITTEE

THIRTY-NINTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 21st August, 1969.

2. The Committee recommend the allocation of time to the following Government legislative and other business as shown against each:—	tte	ems of
(1) Discussion and voting on the Supplementary Demands for Grants (General) for 1969-70.	1	hour.
(2) Discussion and voting on the Demands for Excess Grants (General) for 1967-68.	1	hour.
(3) Statutory Resolution to be moved by Shri Shri Chand Goyal		

and others seeking disapproval of the Banaras Hindu University (Amendment) Ordinance, 1969.

(4) The Banaras Hindu University (Amendment) Bill, 1969, as passed by Rajya Sabha.

(Consideration and passing) (5) Discussion on the Resolution seeking approval of the

Proclamation in relation to the State of Bihar. (6) The Bihar State Legislature (Delegation of Powers) Bill, 1969, as passed by Rajya Sabha.
(Consideration and passing)

(7) Further discussion on the motion moved by Shri Prakash 11 hours. Vir Shastri on 16th May, 1969 re: subversive and violent

activities in the country. (8) Discussion regarding sugar policy.

2 hours.

4 hours

3 hours.

(9) Discussion regarding floods and drought.

2 hours.

3. The Committee also recommend that the House may sit also on Saturday, the 30th August, 1969.

NEW DELHI; August 21, 1969. Sravana 30, 1891 (Saka). G. S. DHILLON,

Chairman,

Business Advisory Committee.